

Central Administrative Tribunal
Principal Bench, New Delhi

O.A.No.2780/2004

Friday, this the 19th day of November 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Nazir Hussain
S/o Shri Ibrahim Hussain
R/o Village & PO Madhaul
Distt. Muzzarpur, Bihar

..Applicant
(By Advocate: Shri Arun Bhardwaj)

Versus

1. Union of India
through Secretary
Ministry of Human Resources Development
North Block, New Delhi

2. The Director
National Council for Promotion of Urdu Language
Ministry of Human Resource Development
Department of Secondary & Higher Education
Govt. of India
West Block-1, Wing No.6
R.K.Puram, New Delhi-66

..Respondents

Q R D E R (ORAL)

Justice V. S. Aggarwal

Learned counsel for applicant states that he would prefer an appeal against the order of 28.4.2004 and thereafter, if he has any grievance, he would take recourse under the law.

2. Allowed as prayed. Dismissed as withdrawn.

7/2004
(S. K. Naik)
Member (A)

VS Ag
(V. S. Aggarwal)
Chairman

/sunil/